MANIPUR GAZETTE

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GOVERNMENT OF MANIPUR
SECRETARIAT: INFORMATION TECHNOLOGY

NOTIFICATION
Imphal, the 14th May, 2026

No. DI/1/2024-DITC-DIT: Whereas the use of Aadhaar number to establish identity enables individuals to receive subsidies, benefits and services in a convenient and seamless manner, obviates the need for multiplicity of documents to establish identity, simplifies processes and promotes transparency and efficiency:

And whereas the Ministry of Electronics and Information Technology, Government of India, after consultation with the Unique Identification Authority of India (UIDAI), had allowed *vide* its letter no. 22(5)/2025-CyberLaws, dated 2nd September, 2025 to the Department of Information Technology, (hereinafter referred to as the said department), Government of Manipur (hereinafter referred to as the said Government) for the purposes prescribed under sub-rule (1) of rule 3 of the Aadhaar Authentication for Good Governance (Social Welfare, Innovation, Knowledge) Rules, 2020 (hereinafter referred to as the said rules) that the said Department may be allowed to perform authentication and be permitted the use of Aadhaar number during authentication for establishing identity of Aadhaar number holder and notify the same under rule 5 of the said rules read with sub-clause (ii) of clause (b) of sub-section (4) of section 4 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 (hereinafter referred to as the Act):

And whereas, the Aadhaar authentication shall be performed for *usage of digital platforms to ensure good governance and promoting ease of living of residents and enabling better access to services for them* (hereinafter referred to as the said purpose) as prescribed under sub-rule (1) of rule 3 of the said rules and the performance of Aadhaar authentication for the said purpose shall be on voluntary basis and that the said Department shall perform the Aadhaar authentication only for *verifying identity of citizens during registration and accessing the unified service portal of the State Government*, *using yes/No or/and eKYC authentication facilities, for delivery of citizen centric services as mentioned in Annexure-I* [hereinafter referred to as the use case(s)].

Now, therefore, in pursuance of rule 5 of the said rules read with sub-clause (ii) of clause (b) of sub-section (4) of section 4 of the Act, the said Department hereby notifies the following, namely: —

1. (1) The Department, as provided in the Act, shall obtain the consent of the Aadhaar number holder for the purpose of authentication herein.

(2) As per sub-rule (2) of rule 3 of the said rules, Aadhaar authentication is on voluntary basis the Department shall inform to the Aadhaar number holder of alternate and viable means of identification and shall not deny any service to the Aadhaar number holder for refusing to, or being unable to, undergo Aadhaar authentication, namely:

(a) Voter Card
(b) Driving License

2. This notification shall come into effect from the date of its publication in the official Gazette.

SOMORJIT SALAM,
Secretary (IT),
Government of Manipur.

ANNEXURE - I

Sl.No	Services	Department
1	Application for Marriage Certificate	Registration
2	Encumbrance Certificate	
3	Registration for Special Marriage Act	
4	Application for Birth Certificate	RD & PR
5	Application for Death Certificate	
6	Application for Domicile Certificate	Revenue
7	Application for Income Certificate	
8	Application for OBC Certificate	
9	Application for Permanent Resident Certificate	
10	Application for Land Valuation Certificate	
11	Application for SC Certificate	
12	Application for ST Certificate	
13	Land Ownership Certificate (Jamabandi)	
14	Application for Submission of Right To Information (RTI)	RTI
15	Application for Lodging of Grievance	
16	Registration of Children with Special Need	Education (s)
17	Application for Registration in Employment Exchange	Employment Exchange
18	Application for Renewal of Registration in Employment Exchange	
19	Application for Transfer of Registration to New Employment Exchange	

20	Application for Updating Qualification or Experience or both in Employment Exchange	
21	Submission of Application against Vacancy	
22	Job Seeking Certificate	
23	Employment Potential Certificate	
24	Registration in RCC Program	YAS
25	Registration in School Games Federation	
26	Booking, Ticketing and reservation of ticket and related services for travelling in Manipur Helicopter Services	Transport
27	Booking, Ticketing and Reservation of ticket and related services for travelling in Manipur State Transport Buses.	
28	NOC for Higher Studies/Job application	Directorate of University & Hr. Education
	Certification Authentication Leave (Gazetted Officer, Grade C & D staff)	
	Study Leave	
29	School Registration /recognition	Education (S)
30	NOC for Schools	
31	Water Tap connection	PHED
32	Water Bill payment	
33	Link of Inhouse Portal (Billing with New One)	MSPDCL
34	New Connection Application for LT	
35	New Connection Application for HT	

36	Consumer Grievances	
37	Registration and Licence of Shop and Establishments; Collection of fees, Rents and Text including Vendor Licence	MAHUD
38	Booking and payment for De-sludging Tanks/Chess pool tank	
39	Property Tax Online Payment (Levy of property Tax)	
40	Registration and payment for door-to-door collection of Municipal Solid Waste.	
41	Booking and Payment of Hoarding and advertisement	
42	Amit-card issue: For upload (by university) and download (by students) for examinations conducted by university	DMU
43	Mark-sheet issue: Download of mark-sheets by students	
44	Examination-assignment software: Upload of assignments (by students) to be viewed/downloaded by teachers	
45	For applying online for admissions by prospective students to different courses	
46	Lectures: For students to download lecture-notes etc. (uploaded by teachers)	
47	Hailing Certificate	REVENUE
48	Minority Certificate	
49	Occupation Certificate	
50	Family cum Dependent	
51	Study Break Certificate	

52	Public Gathering permission from Deputy Commissioner (DC): Loudspeaker, Musical Concert, Musical Dance, Miscellaneous, Road Show.	
53	Dependent Certificate	
54	Indigenous Certificate	

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Digitally signed by
Thingbaijam Binodkumar Singh
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